GOVERNMENT OF TELANGANA LEGISLATURE (RECP. & PROT.) SECRETARIAT

CIRCULAR

Circular No.223/R&P/2018-7.

Dated:06.09.2020.

All the Officers and Staff including outsource and Class-IV employees are informed that the Sixteenth Session of Telangana Legislative Council and Sixth Session of the Second Telangana Legislative Assembly will be commencing at 11.00 A.M. on 7th September, 2020. All the Officers and Staff should undergo Covid-19 test and show the 'Negative Report' while entering into Legislature premises. All the Officers and Staff should compulsorily display their Identity Cards and to wear Face Mask during the session days. Those who are coming to office on foot will be permitted to enter into the Assembly premises through Gate-I/II/IV and V throughout the day. Those who are coming by four/two-wheelers will be permitted to enter through Gate-I/II/IV/V only during the Session period, without causing inconvenience to the movement of VVIPs.

The officers and staff members who come to Office by four/two-wheelers shall display the vehicle passes obtained from the Reception & Protocol Section (Assembly), on the vehicle for easy identification by the Security personnel. The parking place near the Library in the Assembly premises is exclusively reserved for the Legislature Secretariat employees vehicles only and no other Vehicle is allowed to be parked at this place.

PARKING OF VEHICLES OF POLICE PERSONNEL & MEDIA PERSONNEL WILL BE IN PUBLIC GARDENS. DISPLAY OF ID CARDS, VALID PASS IS MANDATORY FOR EVERY PERSON WHO ENTERS THE LEGISLATURE PREMISES.

EVERY ONE SHOULD WEAR FACE MASK AND MAINTAIN SOCIAL DISTANCE TO CONTAIN SPREAD OF COVID-19 DISEASE.

Necessary instructions have been issued to the Chief Marshal, TLC/TLA and they are directed to act under the instructions of the Secretary to State Legislature.

All the Officers and Staff including outsource and Class-IV employees of the Legislature Secretariat and Police Personnel including Chief Marshals, TLC/TLA, are directed to follow the above instructions scrupulously.

Dr. V. NARASIMHA CHARYULU, SECRETARY TO STATE LEGISLATURE.

To

All the Officers and Staff including Class-IV and outsourcing employees.

Copy to:

The Chief Marshal, TLC.
The Chief Marshal, TLA.

With a direction to report to the Secretary to State Legislature, for further instructions.

The Legislature (Secretary' Peshi) Secretariat.

// FORWARDED :: BY ORDER //

SECTION OFFICER.